



18/8  
Mukundalal Jaxer  
Advocate

DISTRICT- BURDWAN.

IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL AT KOLKATA BENCH.

In the matter of :  
MA. No. 64 of 2017  
O.A. No. 556 of 2016;  
138/

-And-

In the matter of :

An application under Section 19 of  
the Administrative Tribunal Act, 1985  
and rules framed thereunder ;

-And-

In the matter of :

The Steel Authority of India Act, 1956  
and rules framed thereunder ;

-And-

In the matter of :

Challenging the Memo No. RC/PD/RTR/  
2015/110 dated 12-03-2015, issued by  
the respondent No.4 herein ;

-And-

In the matter of :

Representation dated 21-03-2015, wherein  
the applicant prayed for re-instated in  
his service and be continued till  
31-07-2018 ;

-And-

In the matter of :

REPRESENTATION MEMO NO. RC/PD/RTR/2015/110  
DATED 12-03-2015

Swapan Kumar Mondal

Contd.....P/2.

Swapan Kumar Mondal

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Mukund Mondal  
Swapan Kumar Mondal

Order dated 05-05-2016 in W.P. No. 7926

(W) of 2016, passed by the Hon'ble Justice

Sanjib Banerjee ;

-And-

In the matter of :

Swapan Kumar Mondal, son of Late Chinta

PARTICULAR OF THE

APPLICANT :

Haran Mondal, Village & P.O. Ramnagar, P.S.  
Kulti, District- Burdwan, Pin- 713324 .

.....Applicant.

- V. S -

1. The Steel Authority of India Limited,  
Service through the General Manager (P & A),  
P. Murthi Bhawan, 97, Park Street,  
Kolkata - 700016 .

2. The Executive Director-in-Charge, Steel  
Authority of India Limited, Industry House,  
10, Camac Street, Kolkata - 700017 .

PARTICULARS OF THE

RESPONDENTS :

3. The Senior Manager (F & A), Steel  
Authority of India Limited, Colliery  
Division, Ramnagar Colliery, P.O. Ramnagar,  
P.S. Kulti, District-Burdwan, Pin-713324 .

4. The Manager(Personnel)-R, Steel Autho-  
rity of India Limited, Colliery Division,  
Ramnagar Colliery, P.O. Ramnagar, P.S.  
Kulti, District-Burdwan, Pin-713324 .

Swapan Kumar Mondal

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Mukunda Lal Jhaveri  
Mukunda Lal Jhaveri  
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5. The Executive Director, Steel Authority  
of India Limited, Colliery Division,  
Ramnagar Colliery, P.O. Ramnagar, P.S.  
Kulti, District- Burdwan, Pin- 713324 .

6. The Deputy General Manager (Maintenance),  
Colliery Division, Ramnagar Colliery, P.O.  
Ramnagar, P.S. Kulti, District- Burdwan,  
Pin - 713324 .

.....Respondents.

Al

No. M.A. 350/00556/2016  
M.A. 350/00064/2017  
O.A. 1381 of 2016

Date of order: 18.5.2017

Present : Hon'ble Mr. A.K. Patnaik, Judicial Member  
Hon'ble Ms. Jaya Das Gupta, Administrative Member

For the Applicant : Mr. M.L. Sarkar, Counsel

For the Respondents : Mr. A. Roy, Counsel

**O R D E R (Oral)**

**A.K. Patnaik, Judicial Member:**

Heard Mr. M.L. Sarkar, Ld. Counsel appearing for the applicant and Mr. A. Roy, Ld. Counsel appearing for the respondents.

2. Mr. Sarkar fairly submitted that after filing the M.A. No. 556 of 2016, the grievance of the applicant has been redressed and he does not want to press for M.A. No. 556 of 2016.

3. Accordingly, the said M.A. No. 556 of 2016 is disposed of being infructuous.

4. In so far as M.A. No. 64 of 2017 is concerned, Mr. Sarkar submitted that after filing of M.A., the grievance of the applicant has been redressed and he does not want to press for M.A. No. 64 of 2017.

5. Accordingly, the said M.A. No. 64 of 2017 is disposed of being infructuous.

6. On prayer made by Mr. Roy, 6 weeks time is allowed to file reply statement after serving a copy on Mr. Sarkar and Mr. Sarkar is also granted 4 weeks time, if so advised, to file rejoinder.

7. List this matter before Registrar's Court on 1.8.2017 for completion of pleadings, after which the matter shall be placed on board.

(Jaya Das Gupta)  
Administrative Member

(A.K. Patnaik)  
Judicial Member

SP